

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2013  
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

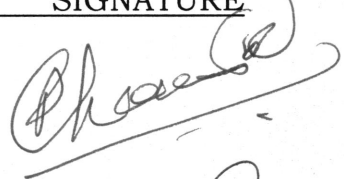
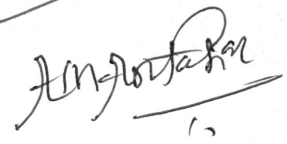
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2017

NAME OF THE PARTIES: Mr. Rahul Tambe

V/s.

M/s. Poona Kadabakuti Karkhandar Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS Pandey G. Chaudhary	PCS for R 1 to R 12	
2	Ajay Ashtakur	PCS for Petitioners	

**ORDER**

**CP No.96/397-398/CLB/MB/MAH/2013**

1. The Learned Representatives for both the sides are present.
2. From the side of the Petitioner, Learned Advocate is seeking adjournment on the ground of personal difficulty of the Petitioner. Adjournment is granted.
3. From the side of the Learned Representative of the Respondent, it is pleaded let this matter be finally fixed for hearing. Accepted.
4. The Petitioner is directed to argue their Petition finally on **22.02.2017**.
5. Registry is directed to place this matter in the Cause List as **"Final Hearing"**

**13<sup>th</sup> February, 2017.**

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**